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**CIVIL JUDGES RECRUITMENT COMMITTEE,
HIGH COURT OF KARNATAKA, BENGALURU – 560001.**

**NOTIFICATION No.CJR 13/2019
DATED 05TH FEBRUARY, 2020**

In pursuance of this office Notification No.CJR 13/2019 dated 22.07.2019 inviting applications for recruitment to the post of Civil Judges in accordance with the Karnataka Judicial Services (Recruitment) Rules, 2004 and Amendment Rules, 2011, 2015 and 2016, the following 12 candidates, selected as suitable in the order of merit, prepared on the basis of the marks secured in the Competitive Written Examination held during November 2019 and Viva-Voce held during January 2020, is notified:

Sl. No.	Register Number	Applicant Name	Category/Quota Claimed	Selected Category
1	CJM19B024	SUMAN CHITARGI	Cat-II(A)	Cat-II(A)-WM
2	CJM19B001	HARISHKUMAR M	Cat-II(A)/RU/KM	Cat-II(A)-KM
3	CJM19B037	MAYAPPA LAGAMAPPA PUJERI	Cat-II(A)/ RU/PC/KM	Cat-II(A)- RU
4	CJM19B060	RAVINDRA S HAVARGI	Cat-II(A)	Cat-II(A)- WM*
5	CJM19B064	SHUSHMA T C	Cat-II(A)	Cat-II(A)- WM
6	CJM19B027	FAWAZ P A	Cat-II(B)	Cat-II(B)- Ex-Ser*
7	CJM19B034	ASRINA	Cat-II(B)/RU	Cat-II(B)- RU



8	CJM19B020	KAJAL A	Cat-II(B)	Cat-II(B)-PC*
9	CJM19B022	SUSHMA C	Cat-II(A)	Cat-II(A)-WM
10	CJM19B030	CHAMPASHREE R	Cat-II(A)	Cat-II(A)-WM
11	CJM19B062	SUNIL KUMAR M S	Cat-I/RU/KM	Cat-I-RU
12	CJM19B010	RUPA CHANNAMALLAPPA VAGGA	Cat-II(A)	Cat-II(A)-WM

***Note:**

(1) *The candidate at Sl. No. 4 is qualified for selection under Woman quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996.*

(2) *The candidate at Sl. No. 6 is qualified for selection under Ex-servicemen quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996.*

(3) *The candidate at Sl. No. 8 is qualified for selection under physically challenged quota as per Government Order DPAR 235 SeNeNi 2012 Bengaluru, dated 22.11.2016.*

BY ORDER OF THE HIGH COURT



**(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE.
HIGH COURT OF KARNATAKA**
